

Central Administrative Tribunal  
Principal Bench: New Delhi

(9)

OA No. 2225/96

Wednesday, this the 15th day of January, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman, (J)

Brahm Prakash s/o Shri Inder Singh,  
R/o 193, Sarai Pipal Thalla,  
P.O. Adarsh Nagar,  
New Delhi - 33. ....Applicant  
(By Shri S.S.Tiwari, Advocate)

-Versus-

1. Sports Authority of India through  
Director General,  
S.A. I. Jawaharlal Nehru Stadium,  
Lodhi Road, New Delhi - 3.
2. Shri M.N. Buch,  
Director General,  
Sports Authority of India,  
Jawahar Lal Nehru Stadium,  
Lodhi Road,  
New Delhi. ....Respondents  
(By Shri M.K.Gupta, Advocate)

ORDER (Oral)

1. The applicant has challenged the transfer order dated 17.7.1996 by which he was transferred from New Delhi to Trivendrum.

2. Notice was issued in this matter and respondents have filed their counter affidavit. Alongwith their reply, respondents have annexed a copy of an order dated 6.11.1996 by which the impugned transfer order dated 17.7.1996 has been cancelled with immediate effect.

3. In the circumstances nothing survives in this application and the same is disposed off as infructuous.



(Dr. Jose P. Verghese)

Vice-Chairman (J)